

12

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/24/2016

NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION
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1.	Rajasekhar VK	Counsel for R1, R2 and R4	Rajanthan.
2.	A. Narayanan	Counsel for R5,6&7	
3.	T.R. Ramesh	Counsel for Petitioners	

ORDER

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5, R6 & R7 are present. Heard arguments of counsel for petitioner. Counsel for respondents sought time for submitting arguments. Time extended at request. Put up on **01.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)